

the arrear work was satisfactorily completed by them.

(b) This does not arise out of (a). However, the recommendation of the Committee on Public Undertakings to this effect is under consideration of Government.

Increase in overhead expenses of the CIWTC

1304. SHRI E. R. KRISHNAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there was abnormal increase in the overhead expenses of the CIWTC during 1976-77 as compared to that during the year 1975-76;

(b) what are the broad heads under which this increase in expenditure has been shown; and

(c) what are the proportionate benefits derived by the undertaking as a result thereof?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) The total expenses booked in the account of the Corporation under sub-head (IX) Other Expenses (Including General Charges) rose from about Rs-71.00 lakhs during 1975-76 to Rs. 421.00 lakhs during 1976-77. Of this increase of about Rs. 350 lakhs, the major portion is accounted for by expenditure under the following activities of the Corporation: —

Hisjb Siaa Grain Rs. 234-42 lakhs
lightening.

, Expenses on ste- Rs. 116-22 vedo'-ing. (iii)
ICG Oil operation Rs. 2.80 „ expenses.

There has, however, also been increase in expenditure uSader postage, telephone, TA, advertisement, entertainment books a'nd periodicals, office equipment, bank charges and sundry expenses.

(c) The benefits derived from additional expenses incurred 0V1 postage, telephone, etc. cannot be separately quantified. There has been increase in income from High Sea grain ligh-tening, stevedoring a'nd IOc oil operations as follows:—

(1) **High seas grain Rs. 225-91 lakhs**
lighten; 1

(it) **Stevedoring Rs. 140- 29 lakhs**

(iii) **ICC oil opera- Rs. 38-27 lakhs tion.**

Physical verification of stores of the
CIWTC

1305. SHRIMATI NOORJEHAN RAZACK: Will the Minister of SHIP PING AND TRANSPORT be pleased to state:

(a) whether there is any regular system of physical verification of stores of the Central Inland Water Transport Corporation; and

(b) if not, what are the reasons therefor?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) There has been no regular system for physical varification of store, of the Central Inland Water Transport Corporation. The managmeftt has indicated the following reasons for this ommission: —

(i) Large number of stores items
scattered over a vast area;

(ii) Shortage of trained and competent staff in the Stores Section; and

(iii) Lack of proper system.

Use of staff cars in the CIWTC

1306. SHRIMATI NOORJEHAN RAZACK: Will the Minister of SHIP PING AND TRANSPORT be pleased to state:

(a) whether Government are aware of the heavy expenditure involved on